

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 422 of 2013 in
Appeal No. 302 of 2013**

Dated : 16th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

State Load Despatch Center, Karnataka Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s):

ORDER

I.A. No. 422 of 2013

We have heard the learned counsel for the parties. Both the learned counsel for the parties agree to have the matter for final disposal.

Post the matter for hearing on **31.01.2014**. In the meantime, no coercive action be taken. Accordingly, the I.A. No. 422 of 2013 is disposed of.

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**